NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR

: JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE

: VEANUS CORN PRODUCTS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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owned for fertilions

ORDER

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)